## THE HIGH COURT OF KERALA

## HCKL/1672/2024-A7

Kochi -682031 Date: 16-02-2024

## **OFFICIAL MEMORANDUM**

Sub:-Instruction issued to the Officers and Staff of the High Court to stop referring to the Trial Courts as 'Lower Courts - reg Ref :- Order dated 08.02.2024 of the Honourable Supreme Court in SLP (Crl) No.1936 / 2019

The Honourable the Supreme Court vide Order cited has directed the Registry of the Supreme Court to stop referring to the Trial Courts as 'Lower Courts'. Further, it was ordered that even the record of the Trial Court should not be referred to as Lower Court Record (LCR). Instead, it should be referred to as Trial Court Record (TCR).

In this regard, the Honourable the Chief Justice, having perused the Order, directed to issue similar instructions to all concerned in the Registry of the High Court. Earlier, based on the recommendations in the 118th report of the Law Commission of India (paragraph 4.8), the High Court of Kerala re-designated the post of Registrar (Subordinate Judiciary) as Registrar (District Judiciary).

Accordingly, all Officers and Staff members are hereby directed that henceforth, the Trial Courts or the Courts in the District Judiciary shall not be referred to as 'Lower Courts' or 'Subordinate Courts'. Further, record of the Trial Courts shall be referred as 'Trial Court Record (TCR)' instead of 'Lower Court Record (LCR)'.

(By Order)

P Krishna Kumar REGISTRAR GENERAL Copy To:-The Deputy Director (IT), High Court The Joint Registrars, High Court The Deputy Registrars, High Court The Private Secretary to Chief Justice, High Court The Public Relations Officer, High Court. I/44918/2024 The Protocol Officer, High Court. The Finance Officer, High Court All Controlling Officers, High Court (They shall bring the matter to the notice of Officers and staff working under them) The Assistant Registrar and the Chief Librarian, High Court The Private Secretaries to Judges, High Court The Court Officer to the Chief Justice, High Court The Additional Public Relations Officer, High Court The Personal Assistant to the Chief Justice, High Court The Accounts Officers, High Court The Court Managers, High Court The Additional Personal Assistant to the Chief Justice, High Court The Chief Accountant, High Court The Assistant Engineer, High Court The Security Officer, High Court The Kerala Judicial Academy, Athani. The Vigilance Cell, High Court The K Section, High Court All Sections, High Court (The Section Heads concerned shall bring the contents of this OM to the notice of those working under them). The Confidential Assistant to Registrars, Director, KJA and Addl Registrar (General Administration), High Court. The Admn. Records Section, High Court The Notice Board, High Court The File/Stock